## **RAJYA SABHA**

Monday, the 2nd December, 2019/11 Agrahayana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair

## PAPERS LAID ON THE TABLE

- I. Reports and Accounts (2018-19) of various companies, institutes and Centres
- II. MoU between Govt. of India and NALCO

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay on the Table—

- I(A) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Thirty-eighth Annual Report and Accounts of the National Aluminium Company Limited (NALCO), Bhubaneswar, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1065/17/19]
  - (ii) (a) Forty-seventh Annual Report and Accounts of the Mineral Exploration Corporation Limited (MECL), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 1067/17/19]
  - (iii) (a) Forty-seventh Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Karnataka, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above company. [Placed in Library. *See* No. L.T. 1070/17/19]

 (iv) (a) Sixty-third Annual Report and Accounts of the NLC India Limited (NLCIL), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

[Placed in Library. See No. L.T. 1467/17/19]

(b) Seventh Annual Report and Accounts of the Neyveli Uttar Pradesh Power Ltd., Lucknow, a subsidiary company of the NLC India Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 1069/17/19]

- (c) Thirteenth Annual Report and Accounts of the NLC Tamil Nadu Power Limited (NTPL), Chennai, a subsidiary company of the NLC India Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (d) Review by Government on the working of the above Company and its subsidiaries.

[Placed in Library. See No. L.T. 1069/17/19]

- (v) (a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 1066/17/19]
- (B) A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre. [Placed in Library. *See* No. L.T. 1073/17/19]
- (ii) (a) Annual Report and Accounts of the National Institute of Miners' Health (NIMH), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1468/17/19]
- (iii) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Bengaluru, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1071/17/19]
- II. Memorandum of Understanding between the Government of India (Ministry of Mines) and the National Aluminium Company Limited (NALCO), for the year 2019-20. [Placed in Library. See No. L.T. 1064/17/19]

## **Notifications of the Ministry of Defence**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, under article 309 of the Constitution, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (1) S.R.O. 01 (E), dated the 25th February, 2019, publishing the Army Officers Pay (Amendment) Rules, 2019.
- (2) S.R.O. 02 (E), dated the 25th February, 2019, publishing the Air Force Officers Pay (Amendment) Rules, 2019.
- (3) S.R.O. 03 (E), dated the 25th February, 2019, publishing the Navy Officers Pay (Amendment) Regulations, 2019.

[Placed in Library. See No. L.T. 821/17/19]